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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 14940/2023

RAHUL BHARDWAJ AND ANR Petitioners

Through: Petitioner in person.

versus

THE GOVT OF NATIONAL CAPITAL TERRITORY OF DELHI
AND ANR

..... Respondents

Through: Mr.Anupam Srivastava, ASC for
GNCTD with Mr.Dhairya Gupta and
Mr.Vasuh Misra, Advocates.
Mr.Rupesh Kumar, Advocate for R-4.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER

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29.11.2023

1. Present public interest litigation has been filed *inter alia* seeking direction to the respondents to perform their duties in a time bound manner inasmuch as the Delhi Tree Authority should hold a meeting every three months in terms of Section 4 of the Delhi Preservation of Trees Act, 1994.
2. The petitioner who appears in person states that the Delhi Tree Authority should provide saplings/plants to every individual to plant on their property and also manage/monitor the trees planted by them.
3. This Court is informed by the Respondents that a learned Single Judge of this Court in W.P.(C) No.7253/2023 titled *Neeraj Sharma vs. Union of India & Ors.*, is monitoring the functionality of the Delhi Tree



Authority. In fact, in the order dated 31st July, 2023, which has been handed over by learned counsel for the respondents, this Court finds that the learned Single Judge has specifically taken note of the allegation that though the Delhi Tree Authority should have met one hundred and four times, yet it has met eight times only.

4. This Court is of the view that as the learned Single Judge is already monitoring the functionality of the Delhi Tree Authority, it would not be appropriate to entertain the present public interest litigation. As far as the suggestion to provide saplings/plants to every individual is concerned, this Court is of the opinion that the said suggestion should be considered by the Delhi Tree Authority and an appropriate decision thereupon should be taken by it.

5. With the aforesaid liberty, present writ petition stands closed.

ACTING CHIEF JUSTICE

MINI PUSHKARNA, J

NOVEMBER 29, 2023

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